NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1413/(MAH)/2017

CORAM:

Present:

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES:

Next Radio Ltd.

V/s.

Right Choice Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

20

Loub dhi Shah

Advocate for Hext Radio

ST.

ORDER

T.C.P. No. 1413/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. However, there is no representation from the side of the Respondent.
- 4. The matter is adjourned to **03.01.2018**.

Sd/-

08.12.2017

BHASKARA PANTULA MOHAN

Aah

Member (Judicial)